

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 120**

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

DECLINE IN NDRF

**120. DR. PRITAM GOPINATH MUNDE:
SHRI VINAYAK BHAURAO RAUT:
SHRI SHRIRANG APPA BARNE:
SHRI DHARMENDRA YADAV:
SHRI ADHALRAO PATIL
SHIVAJIRAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Disaster Response Fund has been declining over the last few years and if so, the reasons therefor;**
- (b) whether the Union Government has formed a Group of Ministers (GoM) to examine the modalities for revenue mobilisation for natural calamities and disasters;**
- (c) if so, whether the aforesaid group has consulted the State Governments on the cess issue;**
- (d) if so, the outcome thereof;**
- (e) whether the aforesaid GoM has submitted its report to the Government; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

- (a) As per information received from Department of Expenditure, National Disaster Response Fund (NDRF) is a cess based fund and the budget provision for the Fund is linked to the collections in the form of National Calamity Contingency Duty (NCCD) imposed on specific goods under Central Excise and Customs. With the introduction of GST, the scope of NCCD is shrinking thereby reducing the tax receipts on this account. However, any expenditure from**

NDRF beyond the funds available under NCCD has an direct impact on the finances of Government of India.

(b) to (d) Yes Madam, as per recommendation of GST Council headed by Union Finance Minister, a Group of Ministers (GoM) has been constituted to examine modalities for revenue mobilization for natural calamities and disasters. Shri Sushil Kumar Modi, Hon'ble Deputy Chief Minister, Government of Bihar is the Convener and Finance Ministers of States of Assam, Kerala, Maharashtra, Odisha, Punjab and Uttrakhand are Member of this GoM.

As per discussion/ deliberation of GoM on 15.10.2018, a set of questionnaire has been prepared and sent to all States seeking views/ suggestions on this issue with a view to decide a holistic course of action for mobilization of additional revenue to help the State in case of natural calamity and disaster in GST regime.

(e) No Madam.

(f) Does not arise.
